

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 617**  
**IB-737/PB/2018**

**IN THE MATTER OF:**

**M/s. Twenty First Century Wire Rods Ltd.**

**...PETITIONER**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 15.03.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Mr. Siddhant Buxy, Adv. and Mr. Krishna Sumanth, Adv. in CA No. 1466/2019., Mr. Anuj Tiwara, Adv.

**For the CGST**

:Ms. Asha Gupta and Ms. Shreyas Mehrotra, Advs. , Adv Harish Vaidyanathan SHankar, CGSC with Adv. Sagar Mehlawat for Commissioner, Central CGST & Excise, Silvassa Daman Commissionerate in I.A No. 1014/2021 & IA 2111/2021

**For State of GOA**

:Mr. Surjendu Sankar Das, Adv. in IA/13/2023.

**For the RP**

:Mr. Sanjay Bhatt, Adv.

**ORDER**

Due to paucity of time, matter is adjourned to **18.04.2023**.

**Sd/-**  
**(COURT OFFICER)**